

AFFAIRS (SHRI P. C. SETHI) : I beg to lay on the table—

1. A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952 read with clause (c) (iv) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab:—

- (i) Report of the Commission of Inquiry into the circumstances leading to police firing at Chowk Mehta, District Amritsar, on the 20th September, 1981.
- (ii) Memorandum of action taken on the above Report.

2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library. See No. LT-8346/84]

Antiquities and Art Treasures (Amendment) Rules 1983 Annual Accounts of Indian Council of Social Sciences Research' New Delhi for 1982-83 and statement for delay in laying the Accounts, Annual Accounts of Visva-Bharti, Santiniketan for 1982-83 and statement delay in laying the Accounts etc. etc.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :

I beg to lay on the Table—

1. A copy of the Antiquities and Art Treasures (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 315 (E) in Gazette of India dated the 2nd November, 1983, under sub-section (3) of section 31 of the Antiquities and Art Treasures Act, 1972.  
[Placed in Library. See No. LT-8347/84]

2. A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1982-83 together with Audit Report thereon.

3. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above,  
[Placed in Library. See No. LT-8348/84]

4. A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharti, Santiniketan, the year 1982-83 together with Audit Report thereon.

5. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.  
[Placed in Library. See No. LT-8349/84]

6. A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report of the Aligarh Muslim University, Aligarh for the year 1981-82 and 1982-83. Annual Report and Audit Accounts of the Delhi University, Delhi for the year 1982-83 and Annual Report and Audit Accounts of the North-Eastern Hill University, for the year 1982-83, within the stipulated period of nine months after the close of the Accounting year.  
[Placed in Library. See No. LT-8350/84]

7. A statement (Hindi and English versions) correcting the reply given on 3 May, 1984 to Unstarred Question No. 9811 by Shri Pivush Tirki regarding Tribal culture not protected.  
[Placed in Library. See No. LT-8351/84]

Reviews the working of Annual Reports of Export Inspection Council and Export Inspection Agency, Indian Jute Industrial Research Association, Calcutta, Sports Goods Export Promotion Council, New Delhi and Jute Manufactures Development Council, Calcutta for 1982-83 and four statement for not laying these papers in time.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE

AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table—

versions) of the Sports Goods Export Promotion Council, New Delhi for the year 1982-83 along with Audited Accounts.

1. (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agency, for the year 1982-83 along with Audited Accounts, under sub-rule (3) of Rule 16 of the Export (quality Control and Inspection) Rules, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Good Export Promotion Council, New Delhi for the year 1982-83.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agency, for the year 1982-83.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-354/84].

2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8352/84]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactures Development Council, Calcutta for the year 1982-83 along with Audited Accounts.

3. (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Calcutta for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jute Manufactures Development Council, Calcutta, for the year 1982-83.

(ii) A statement (Hindi and English versions) regarding review by the Government on the working of the Indian Jute Industries' Research Association, Calcutta, for the year 1982-83.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT-8355/84].

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8353/84]

(5) (i) A copy of the Annual Report (Hindi and English

Notification under Industries (Development and Regulation) Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : I beg to lay on the Table a copy of Notification No. S O. 334 (E) (Hindi and English versions) published in Gazette of India dated the 30th April, 1984 regarding extension of period of take